NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 54
IA 1134/2024
C.P. (IB)/939(MB)2022

CORAM:
SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)
ORDER SHEET OF THE HEARING ON **10.04.2024**

NAME OF THE PARTIES: GANESH TRADERS
V/s
MRS. JIGNA DEVANG MEHTA

Section 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Nithish Bangera, Ld. Authorized Representative for the RP present. None present for the Personal Guarantor.
2. On perusal of the records despite directions, the Personal Guarantor has not filed its reply despite service of RP report.
3. Last opportunity is granted to Personal Guarantor to file reply failing which the matter will be heard and proceeded with on the basis of materials available on record.
4. List this matter on 06.05.2024 for final hearing.

Sd/- Sd/-

PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT
MEMBER (TECHNICAL) MEMBER (JUDICIAL)
/NP/